

DISPLACED PERSONS IN VINDHYA PRADESH

700. Shr! Gidwani: Will the Minister of **Rehabilitation** be pleased to state:

(a) the total number of displaced persons in Vindhya Pradesh at present;

(b) the number of residential houses, tenements, and shops constructed for them so far; and

(c) the number of these houses, tenements and shops lying unoccupied till the 28th February, 1955?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 2961 families.

(b) 760 single-room tenements.

(c) 670 single-room tenements.

INDIAN HIGH COMMISSION, LONDON

701. Shri S. V. Ramaswamy: Will the **Prime Minister** be pleased to state:

(a) whether the pay scales of the officials of the Indian High Commissioner's office, London, are linked with the British Civil Service rates of pay;

(b) whether it is a fact that local recruits are not promoted but fresh hands are sent from India to fill up the vacancies; and

(c) the cost involved in sending fresh hands from India, by way of passage for their families, house rent allowance, heating allowance etc.?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, in respect of locally recruited staff. The High Commissioner is authorised to apply to the various grades of the locally recruited staff terms not more favourable than those prescribed from time to time by the U.K. Treasury for analogous grades.

(b) Locally recruited officials are promoted to higher posts on local rates of pay as and when there is a

vacancy in such locally filled posts. Officials from India are sent against India-based posts.

(c) The cost of passages of staff sent from India varies according to the status and the size of the family of each official. The cost of a single passage varies from £75 to £144 per person. The cost of house rent and heating also varies according to the status and the size of the family of the individual subject to certain maxima and minima. A statement showing the quantum of accommodation and monetary ceilings prescribed for various categories is laid down on the Table of the House. [See Appendix X, annexure No. 19.]

SALT

702. Thakur Jugal Kishore Sinha: Will the Minister of **Production** be pleased to state the reasons for relaxing the control in regulating the allotment of Railway wagons for transport of salt to hitherto salt-scarcity area of North Bihar and the result of such relaxation on the price and supply position of salt?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): There has been no relaxation in the system of allotment of railway wagons, made by the Salt Department, for the transport of salt to North Bihar. With the abolition of the nominee system by the State Government supplies are arranged through non-nominees but according to the information available with the Government there has been no change in the price or supply position of salt to North Bihar.

FLAYING CENTRES

703. Shri Ram Shankar Lal: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the proposed one hundred Flaying centres have been opened;

(b) if so the names of the places, State-wise, where they have been opened; and